## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI DAILY CAUSE LIST DATED 13.11.2019 (WEDNESDAY) COURT - II

10: 30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 645 of 2019	Manoj Kumar Vs. Ample Infrastructure Pvt. Ltd. & Anr.	Arijit Mazumdar Shambo Nandy	Sanskar Agarwal- R1 Saurabh Kalia-IRP Pavan Bhushan
2.	Comp. App (AT) (Ins) No. 670 of 2019	Sales Tax Department, State of Maharashtra. Vs. Calyx Chemicals and Pharmaceuticals &Ors.  With	Prashant S. Kenjale	Pooja Mahajan
3.	Comp. App. (AT) (Ins) No. 991 of 2019	Commissioner of Customs, NS-II. Vs. Calyx Chemicals & Pharmaceuticals.	Harpreet Singh	Mahima Singh-R1
4.	Comp. App (AT) (Ins) No. 711 of 2019	Sushila Lakhotia. Vs. Zeal Developers Pvt Ltd.	Aman Anand	Radhika Goel
5.	Comp. App (AT) (Ins) No. 891 of 2019	Bank of India Vs. Multi ARC Coating & Sports Ltd.	Vikky Dang	
6.	Comp. App. (AT) (Ins) No. 940 of 2019	Saurav Mukherjee. Vs. Oriental Bank of Commerce & Anr.  With	Vikas Mehta	Sanam Siddiqui- R1 Karan Gandhi-R2
7.	Comp. App. (AT) (Ins) No. 941 of 2019	Goodwill Tracon Pvt Ltd. Vs. Oriental Bank of Commerce & Anr.	Shakeel Ahmed	Ankit Raj-R1 Prashant Kumar- R2
8.	Comp. App (AT) (Ins) No. 950 of 2019	Duke Sponge and Iron Pvt Ltd. Vs. Laxmi Foils Pvt Ltd.	A.K. Vali	K. Dutta
9.	Comp. App. (AT) (Ins) No. 1009 of 2019	Punjab National Bank. Vs. Kannan Tiruvengadam. RP for EMC Ltd.	Rajesh Kumar Gautam	

## For Hearing

10.	Comp. App. (AT)	Chembra Peak Estates Ltd.	K.Dushyantha Kumar	P.S. Singh
	No. 36 of 2019	Vs.		
		Registrar of Companies, Karnataka.		

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